

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING NOVEMBER, 2024****(data as on 03.12.2024)**

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	11	10	253
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	177	124	2,231
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	10	5	202
BONDED LABOUR (Inc. Code 601)	35	5	27
CHILDREN (Inc. Code 100-117)	16	20	136
WOMEN (Inc. Code 1300-1316)	258	216	232
SC/ST/OBC (Inc. Code 1900-1909)	52	41	65
OTHERS	3,568	3,083	2,993
<b>TOTAL</b>	<b>4,127</b>	<b>3,504</b>	<b>6,139</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of November, 2024**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU	3	3	185
HRD	0	0	2

**Cases where NHRC recommended Monetary relief during the month of November, 2024**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
LACK OF PROPER MEDICAL FACILITIES IN THE STATE	1	2,00,000
CUSTODIAL DEATH (Judicial)	7	29,00,000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	3	15,00,000
ABUSE OF POWER	1	10,000
CUSTODIAL DEATH (Police)	2	10,00,000
CUSTODIAL TORTURE	1	1,00,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	3	15,00,000
DEATH DUE TO ELECTROCUTION	1	4,00,000
ATROCITIES ON ST	1	1,00,000
<b>Total</b>	<b>20</b>	<b>77,10,000</b>